

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 5455/2024

VIRENDRA SINGH @ VIJENDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 05-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SHEEL NAGU
[IN CHAMBER]

For Appellant(s) : Dr. A P Singh, Adv.
Ms. Geeta Chauhan, Adv.
Ms. Richa Singh, Adv.
Mr. V P Singh, Adv.
Ms. Neelam, Adv.
Mr. Sadashiv, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Respondent No. 2 is said to have died but the details of the Lrs. of the said deceased respondent are not known to the learned counsel for the petitioner.
2. From the reading of the impugned judgment dated 20th November, 2018, one Mahipal alias Mahipala appears to be an eye witness.
3. List the matter after one week.

(PRIYANKA MALIK)
COURT MASTER (SH)

(AJEET SINGH TARIYAL)
BRANCH OFFICER